

FORM A
PUBLIC ANNOUNCEMENT(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)FOR THE ATTENTION OF THE STAKEHOLDERS OF
ACIA COMMUNICATIONS TECHNOLOGY (INDIA) PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	ACIA COMMUNICATIONS TECHNOLOGY (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24 TH AUGUST 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2016FTC095984
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	BRIGADE SOUTH PARADE, NO. 10, MAHATMA GANDHI ROAD, BANGALORE -560001, KARNATAKA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 TH MARCH 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU, INDIA. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No: 0422-4347063 Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26 TH APRIL 2023

Notice is hereby given that ACIA COMMUNICATIONS TECHNOLOGY (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 27th March 2023.

The stakeholders of ACIA COMMUNICATIONS TECHNOLOGY (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26th April 2023 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 28, 2023

Place: Coimbatore



Vasudevan Gopu

Liquidator of ACIA COMMUNICATIONS TECHNOLOGY (INDIA) PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849